

THE HIGH COURT OF MANIPUR AT IMPHAL

O R D E R

Imphal, the 8th December, 2015

No. HCM/A-72/2015-Estt/

Hon'ble the Chief Justice is pleased to appoint the following persons to the post of "**Law Assistant**" on contract basis, against the newly created 3 (three) posts vide convey Letter No. 16/4/2012-Law(GHC), dated March 26th, 2015 of the Secretary Law & Legislative Affairs Department, Government of Manipur, in the High Court of Manipur, for a period of 1 (one) year with a fixed honorarium of Rs. 15,000/- (Rupees fifteen thousand) only, per month, with effect from the date of their joining. The term of appointment may be extended for another period of 1 (one) year subject to the satisfaction of the Judge to whom they are attached and approval of the Chief Justice.

1. **Tomthinnganbi Koijam**, D/o Koijam Arunkanta Singh of Thangmeiband Meisnam Leikai, Imphal, Manipur - 795004
2. **Rajshree Yambem**, D/o Yambem Laba of Uripok Yambem Leikai, Imphal West District, Manipur – 795001
3. **Jenit Kongbrailatpam**, D/o K. Umakanta of Uripok Sorbon Thingel, Imphal West District, Manipur – 795001

By order etc.

Sd/-
(S.SERTO)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/A-72/2015-Estt/ 14929 - 45^o Imphal, the 8th December, 2015
Copy to:

1. The Commissioner of Vigilance, Manipur
2. The Accountant General (A&E), Manipur
3. The Registrar, High Court of Manipur
4. The Secretary (Law), Government of Manipur
5. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur
- He is requested to upload the above order in the Official Website of this Registry.
6. The Joint Registrar (Admn./ PM&P), High Court of Manipur
7. The Deputy Registrar (Judl), High Court of Manipur
8. The Principal Secretary to Hon'ble the Chief Justice.
9. The Treasury Officer, Imphal West.
10. The Assistant Registrar – I, II & III / Senior Grade Stenographer, High Court of Manipur
11. The Lib-cum-Research Officer, High Court of Manipur
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh,
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh,
14. All Supdts/ Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur
15. Persons Concerned.
16. The Order Book/ Guard file/Notice Board.
17. The Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR
